

LOK SABHA DEBATES

1

LOK SABHA

*Wednesday, May 26, 1971 | Jyaishta 5,
1893 (Saka)*

*The Lok Sabha met at Eleven of the
Clock*

[Mr. Speaker in the Chair]

MEMBER SWORN

SHRI S. S. MOHAPATRA (Balasore).

RE. DESIGNATIONS OF MINISTERS AND MINISTRIES

MR. SPEAKER : Questions.

SHRI NIHAR LASKAR (Karimganj) :
Question No. 61.

SHRI KALYANASUNDARAM (Tiruchirappalli) : On a point of order. You are aware of the heated controversy that had developed in this House about the notification regarding the designation of Ministers and Ministries in Hindi. Some of the members, those belonging to the DMK, have decided to abstain during the Question Hour on this issue. Even though we have not joined them in this abstention, we feel no less strongly about it. So we want to know when a decision will be taken with regard to this.

Secondly, I would like to ask why the Lok Sabha should implement it automatically when a notification is issued only by the Government. Who is responsible for printing these question lists? It is the Lok Sabha Speaker. So he should consult the leaders of parties before he introduces any change here. So may I ask whether you propose to convene a meeting of the leaders of parties to resolve this controversy so far as the Lok Sabha is concerned? Let the

2

Government look after themselves. I would appeal to you to intervene in this matter in so far as it relates to the proceedings of this House.

SHRI R. V. SWAMINATHAN (Madurai) : I wish to state, I also agree with my hon. member Shri Kalyanasundaram. This is a very serious matter and we must do something in the matter. We cannot leave it like this.

SHRI BALATHANDAYUTHAM (Coimbatore) : This is a question of privilege.

MR. SPEAKER : This matter was raised in the House the other day. The Prime Minister agreed to call a meeting and that was agreed upon in this House. First they issued a notification. Then a second notification came. We have already issued the corrigenda. They have revised their decision. First, we will have the nomenclature in English followed by that in Hindi. I think that is a good solution.

SHRI KALYANASUNDARAM : No...

MR. SPEAKER : When there is a Presidential Order, we have no other choice but to implement it.

SHRI KALYANASUNDARAM : The Presidential Order relates to the functioning of Government and not to the functioning of this House. This House functions independently.

MR. SPEAKER : I think in future when such orders are to be promulgated, I will propose to the President that in case it affects the proceedings of this House or some other matter connected with the work of this House, they should normally take us into consultation.

SHRI KALYANASUNDARAM : Was there consultation held in this case? I presume no consultation was made.